

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013

Dated : 25th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India Wind Power Association **...Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesanfor R-3 to R-6 &
R-12 to R-14
Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R-1

Appeal No. 21 of 2014 &
I.A. No. 28 of 2014

In the matter of:

Indian Wind Energy Association & Ors. **....Appellant(s)**

Versus

Gujarat Electricity Reg. Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Hemant Singh

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesanfor R-3 to R-6 &
R-12 to R-14

Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R-1

ORDER

We have heard Mr. Vishal Gupta, the learned counsel for the Appellant in Appeal No. 258 of 2013 for some time.

Post the matter for further hearing on **08.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js